

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ECL ENGINEERING SERVICES INDIA PRIVATE LIMITED

1.	Name of corporate person	ECL Engineering Services India Private Limited
2.	Date of incorporation of corporate person	15/01/2009
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Chennai
4.	Corporate identity number / limited liability identity number of corporate person	U74140TN2009FTC116440
5.	Address of the registered office and principal office (if any) of corporate person	VTB Centre, 3rd Floor, No.7, South Boag Road T Nagar Chennai, Tamil Nadu, 6000017
6.	Liquidation commencement date of corporate person	21/2/2021
7.	Name, address, email address, telephone number and the registration number of the liquidator	Yatin Sharma PPC 182, DLF Park Place, DLF Phase 5, Sector 54, Gurgaon 122011 (Haryana) IBBI/IPA-001/IP-P-02008/2020-2021/13112 Email: Yatin.sharma@aureuslaw.com Tel No. +91 9810162206
8.	Last date for submission of claims	23/3/2021

Notice is hereby given that the **ECL ENGINEERING SERVICES INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **February 21, 2021**

The stakeholders of **ECL ENGINEERING SERVICES INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **March 23, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Yatin Sharma
IBBI/IPA-001/IP-P-02008/2020-2021/13112

Gurgaon
February 23, 2021

TIMES OF INDIA DATED 23/2/2021

PUBLIC NOTICE

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy
Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE
STAKEHOLDERS OF
ECL ENGINEERING SERVICES
INDIA PRIVATE LIMITED**

1	Name of corporate person	ECL Engineering Services India Private Limited
2	Date of incorporation of corporate person	15/01/2009
3	Authority under which corporate person is incorporated/registered	Registrar of Companies, Chennai
4	Corporate identity number/limited liability identity number of corporate person	U74140TN2009PTC116440
5	Address of the registered office and principal office (if any) of corporate person	VTB Centre, 3rd Floor, No.7, South Bang Road, T Nagar, Chennai, Tamil Nadu, 600017
6	Liquidation commencing date of corporate person	21/2/2021
7	Name, address, email address, telephone number and the registration number of the liquidator	Yatin Sharma PPC 162, DLF Park Place, DLF Phase 5, Sector 54, Gurgaon 122011 (Haryana) BB01PA-40/TP-P-02008/ 2020-2021/13112 Email: yatin.sharma@eclindia.com Tel No. +91 9810162206
8	Last date for submission of claims	23/3/2021

Notice is hereby given that the **ECL ENGINEERING SERVICES INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **February 21, 2021**

The stakeholders of **ECL ENGINEERING SERVICES INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **March 23, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Yatin Sharma
INDIA/PA 001/TP P 02008/2020 2021/13112
Gurgaon
February 23, 2021

பொது அறிவிப்பு

படிவம் - A

வயாது அறிவிப்பு

(இந்திய திவாலா நிலை மற்றும் திவால் வாரியத்தின் ஒழுங்குமுறை 14 (தன்னார்வ கலைத்தல் செயல்முறை) (ஒழுங்குமுறைகள், 2017) ஈ.சி.எல் இன்ஜினியரிங் சர்வீசஸ் இந்தியா பிரைவேட் லிமிடெட் இன் பங்குதாரர்களின் கவனத்திற்கு)

1	கார்ப்பரேட் நபரின் பெயர்	ஈ.சி.எல் இன்ஜினியரிங் சர்வீசஸ் இந்தியா பிரைவேட் லிமிடெட்
2	கார்ப்பரேட் நபரின் உருவாக்க தேதி	15/01/2009
3	கார்ப்பரேட் நபர் உருவாக்கப்பட்ட / பதிவுசெய்யப்பட்ட அதிகாரம்	நிழுவன் பதிவாளர், சென்னை
4	கார்ப்பரேட் அடையாள எண் / கார்ப்பரேட் நபரின் வரையறுக்கப்பட்ட பொதுப் அடையாள எண்	U74140TN2009FTC116440
5	கார்ப்பரேட் நபரின் பதிவு செய்யப்பட்ட அலுவலகம் மற்றும் முதன்மை அலுவலகத்தின் முகவரி (முதலாம் இருதரம்)	வியூபி ஸ்டேட் 3 வது மாடிக், எண் 7, தெற்கு போக் சாலை 12 நகர் சென்னை, தமிழ்நாடு, 600017
6	கார்ப்பரேட் நபரின் கலைத்தல் தொகுதி	21/02/2021
7	பெயர், முகவரி, மின்னஞ்சல் முகவரி, தொலைபேசி எண் மற்றும் விக்விட்டரின் பதிவு எண்	யதின் சர்மா பி.381 102, 4 எல்.எம்.பார்க் பிரைம், டி.எம்.எம். எட்டம் 5, பிரீவு 54 குடகன் 12211 (மூலப்பாளர்) IBBI / IPA-001 / P-P-02008 / 2020-2021 / 13112 மின்னஞ்சல்: ksharma@vsnl.com தொலைபேசி எண்: +91 9870162206
8	உரிமைகோரல்களைச் சமர்ப்பிப்பதற்கான காலக் காலக் தேதி	23/2/2021

பிப்ரவரி 21, 2021 அன்று ஈ.சி.எல் இன்ஜினியரிங் சர்வீசஸ் இந்தியா பிரைவேட் லிமிடெட் தன்னார்வ கலைப்பைத் தொடங்கியுள்ளது என்பதை இதன் மூலம் அறிவிக்கப்பட்டுள்ளது.

ஈ.சி.எல் இன்ஜினியரிங் சர்வீசஸ் இந்தியா பிரைவேட் லிமிடெட் இன் பங்குதாரர்கள் தங்கள் உரிமை கோரல்களுக்கான ஆதாரத்தை 2021 மார்ச் 23 அல்லது அதற்கு முன்னர், உருப்படி 7 க்கு எதிராக குறிப்பிடப்பட்ட முகவரியில் உள்ள விக்விட்டரிடம் சமர்ப்பிக்குமாறு அழைக்கப்படுகிறார்கள்.

நிதிக் கடன் வழங்குநர்கள் தங்கள் உரிமைகோரல்களை மின்னணு வழிமுறைகளால் மட்டுமே சமர்ப்பிக்க வேண்டும். மற்ற அனைத்து பங்குதாரர்களும் உரிமைகோரல்களின் சான்றுகளை நேரில், தபால் அல்லது மின்னணு மூலம் சமர்ப்பிக்கலாம்.

உரிமைகோரலின் தவறான அல்லது தவறான ஆதாரங்களை சமர்ப்பிப்பது அபராதங்களை ஈர்க்கும்.

யதின் சர்மா
IBBI / IPA-001 / IP-P-02008 / 2020-2021 / 13112
குடகன்
பிப்ரவரி 23, 2021